

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1157/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: Rubicon Formulations Pvt.Ltd.  
V/s.  
MCPL Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	AJAY KUMAR	Practising Company Secretary for Applicant	
----	------------	--	---

2)	Sivarayan Raman	Practising Company Secretary for RESPONDENT	
----	-----------------	---	---

**ORDER**

**CP No. 1157/I&BP/NCLT/MB/MAH/2017**

The Counsel for Petitioner is present. From the Corporate Debtor's side, a company Representative is present.

For both the parties have agreed for a settlement in between them and in fact they have consented in respect of payment except 'C' Form issue, list this matter for reporting settlement on **20.09.2017**.

Sd/-a

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)